

(b) the places where the computers are installed under 'Divisional Engineers' and 'Deputy Divisional Engineer';

(c) whether computers and furniture have not reached at 'fault control' at some places;

(d) whether at some places furniture has reached at "fault control" but the computers have not reached as yet;

(e) if so, the reasons therefor;

(f) whether the Government propose to investigate the whole matter;

(g) if so, by when; and

(h) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Sixteen.

(b) As per Statement attached. Fault Repair Services are working under DE (FRS) at each site.

(c) All 16 Sites have required computers and furniture.

(d) No, Sir.

(e) to (h) Question does not arise in view of (d) above.

Statement

Fault Repair Service Sites

1. Chanakyapuri
2. Karol Bagh
3. Jorbagh
4. Hauz Khas
5. Idgah
6. Tis Hazari
7. Shakti Nagar
8. Janakpuri
9. Bhikaji Cama Place
10. Okhla
11. Delhi Gate
12. Kidwai Bhawan
13. Shahdara
14. Laxmi Nagar
15. Nehru Place and
16. Rajouri Garden

Stipend to Trainees for the Training Period

2067. SHRI N.J. RATHWA: Will the Minister of LABOUR be pleased to state:

(a) whether the Labour and Employment Department of the Government of Gujarat has sent any proposal regarding "enhancement of training period and stipend for the beneficiaries of N R Funds in Gujarat" to the Union Government during the last three years;

(b) if so, the details thereof, year-wise;

(c) the details of the number of proposals accepted/rejected, under consideration or pending;

(d) the reasons for not taking decision on them; and

(e) the time by which these proposals are likely to be accepted and the latest position thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNA-CHALAM): (a) Yes, Sir.

(b) to (e) The present norms of expenditure for counselling, retraining and redeployment of rationalised workers by Employees Assistance Centres issued in March, 1996 is enclosed as statement. The proposal of Gujarat Government for enhancement of training period and stipend for beneficiaries is under consideration of Ministry of Industry.

Statement

No.12(1)/96-IRS
Ministry of Industry
Department of Industrial Development
(Industry Renewal Section)

N.Delhi, dt. the 4th March, 1996

To

Nodal Agencies
(As per list)

Subject: Norms of expenditure for counselling, retraining and redeployment of rationalised workers by Employee Assistance Centres

Sir,

With reference to the on-going worker retraining programme under the National Renewal Fund, I am directed to state that the following norms of expenditure have been approved:-

Item	Expenditure per Worker(Rs)
i) Non-recurring Expenses (on infrastructure, office equipment etc.)	300.00
ii) Preparatory works (Awareness-cum-motivation, advertisements etc.)	900.00
iii) Training Expenses (to be paid to the training institute)	3000.00

iv) Stipend (at the rate of Rs.40 per day for 25 days a month)	2000.00
v) Office Expenses (Salary, postage, magazines, etc.)	800.00
vi) Follow-up Services (tool kit, project profiles, application for banks loans, etc.)	2000.00
Total:	<u>9000.00</u>

The above norms will be applicable for the expenditure incurred in 1995-96 and thereafter.

All the nodal agencies are requested to follow the aforesaid norms and furnish the following information by return fax.

- Details of expenditure incurred so far and targets achieved.
- Details of target for the remaining period of the current financial year and requirement of funds for the same.

This may kindly be accorded too priority.

Yours faithfully,

Sd/-
(S.K. Lohani)
Under Secretary to the Govt. of India
Fax No.3011770 & 3012626

Outstanding Dues of ITDC

2068. SHRI RAJENDRA AGNIHOTRI: Will the Minister of TOURISM be pleased to state:

(a) the outstanding dues of ITDC pending realisation, as on date; and

(b) the steps taken to realise these dues?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) As on 31 Jan 97, the total provisional amount of outstanding was Rs.63.57 crores.

(b) Realisation of outstanding amount is a continuous process which includes contacts, periodical review both at the unit and Corporate level and legal action wherever necessary.

[English]

Royalty on Documents

2069. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have books containing official speeches and other official documents by former Prime Ministers of India;

(b) if so, the number of such books published and details pertaining to the number of editions, price, etc. of such books;

(c) whether any royalty is being paid on these books to any individuals, trusts or other agencies;

(d) if so, the details thereof; and

(e) the total amount of royalty paid to such individuals or trusts or agencies so far?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Yes, Sir.

(b) The Publications Division has so far published 30 books. The details are enclosed in statement.

(c) No, Sir.

(d) and (e) Does not arise.

Statement

Sl. No.	Title	Language	Edition	Price (Popular) Editor	(in Rs.) (Delux)
1	2	3	4	5	6
1.	Jawaharlal Nehru's Speeches - Vol.1	English	1949	7.50	
		"	1958	6.50	9.50
		"	1963	12.50	
		"	1967	12.50	